

THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) On a reference made by the Ministry of Agriculture and Farmers Welfare, Government of India (Case No. 02/2015) and on an information filed by M/s Nuziveedu Seeds Limited (NSL) (Case No. 107/2015), the Commission *prima facie* found Mahyco Monsanto Biotech Ltd. (MMBL) to have abused its dominant position in the market for BT cotton technology and directed the Director General (DG) *vide* order dated 10.02.2016 to cause an investigation into the matter. The DG submitted its Investigation Report on 15.02.2019.

**Abuse of market dominance in online retail space**

1110. SHRI JOSE K. MANI: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether 2000-seller-strong All India Online Vendors Association operating on e-commerce marketplaces, has challenged before National Company Law Appellate Tribunal clean chit given by Competition Commission of India to an on-line retail network for allegations of abuse of market dominance in on-line retail space;

(b) whether complainant association has alleged that the retail major on its on-line network indulged in selling goods below cost price, abusing its dominant position in on-line retail space; and

(c) whether complaint alleged that abuse of this dominant market position by on-line retail major negatively impacted sellers who were not backed by venture capital funds and investors?

THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) All India Online Vendors Association has filed an appeal Competition Appeal (AT) No. 16 of 2019 on 23.01.2019 before the National Company Law Appellate Tribunal and the proceedings in this case are going on.

**Birth centenary of Shri Kaifi Azmi**

1111. SHRI BINOY VISWAM: Will the Minister of CULTURE be pleased to state:

(a) whether Government will take steps to commemorate the birth centenary of renowned Indian poet and Padma Shri Awardee Kaifi Azmi;

(b) whether Government intends to publish a postal stamp to honour his memory;

(c) whether the Urdu academy shall be directed to observe a national week to popularise his works;

(d) whether the Films and Drama Division of Government will take steps to popularise his cinemas, poems, lyrics, scripts and other works; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) to (e) Decision to commemorate birth centenary and special anniversaries of eminent personalities and important historical events is taken by the National Implementation Committee (NIC) under the chairmanship of Hon' ble Home Minister. Once the NIC decides to commemorate a personality, proposals to release commemorative coin and postage stamp are taken up. At present, no proposal to commemorate birth centenary of Padma Shri Awardee Kaifi Azmi is under consideration of the Government.

Urdu Academy, Delhi has organized an All India Seminar and an All India Mushaira on 8th January, 2019 in Delhi in the memory of Padma Shri Awardee Kaifi Azmi.

No proposal is under consideration of Films and Drama Division of Government to popularize his cinemas, poems, lyrics, scripts and his other works.

#### **Promotion of cultural heritage of Chhattisgarh**

†1112. SHRI RAM VICHAR NETAM: Will the Minister of CULTURE be pleased to state:

(a) whether any steps have been taken by Government to promote the prosperous cultural heritage of the State of Chhattisgarh;

(b) if so, the details thereof;

(c) whether any work is being done to promote the folk artists of the tribal dominant regions in the State of Chhattisgarh;

(d) whether Government has taken any step to promote folk songs and folk dances of the State of Chhattisgarh across the country; and

(e) if so, the details thereof and the fund allocated to the State of Chhattisgarh in the last three years in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) and (b) Yes, Sir. To preserve, protect and promote various forms of folk art and cultural heritage of the various States of the country including the State of Chhattisgarh, the Government of India has set up seven Zonal Cultural Centres (ZCCs) with headquarters at Patiala, Nagpur, Udaipur, Prayagraj, Kolkata, Dimapur and Thanjavur.

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†Original notice of the question was received in Hindi.